

Oil find in Cauvery Basin*[Translation]*

64. SHRI M. SELVARASU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Oil and Natural Gas Commission has found more oil in the Cauvery basin in Thanjavur district of Tamil Nadu;

(b) if so, the details thereof; and

(c) the steps are being taken for its proper reprocessing?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c). ONGC had earlier discovered hydrocarbon bearing prospects, at Karaikal, Kovilkalappal Narimanam and Nannilam in Thanjavur District of Cauvery basin. They have further discovered oil and gas in Addiyakkamangalam-1 well in 1989. This well has already been put on Early Production System since the 15th September, 1989. Oil produced is being transported to Madras Refinery for refining.

Tenders for HBJ Pipeline

65. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the names of companies which had submitted tenders for laying the Hazira-Bijaipur-Jagdishpur (HBJ) gas pipeline;

(b) the basis on which such tenders were approved;

(c) whether Government have received any complaints in this regard; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Tenders for the composite contract for laying the HBJ Pipeline alongwith the erection of the compressor stations, the cathodic protection system and the tele-communication and tele-supervisory system had been floated in 1985. Originally five bids had been received for this work. Details are given below:

<i>Leader</i>	<i>Other Members</i>
A. M/s. Condux, Mexico	a) Hyundai, Korea b) Essar, India
B. M/s. Nova Corp., Canada	a) Majestic Contractors, Canada b) Enterpose Intl., France
C. M/s. Snam Progetti, Italy	a) Saipem, Italy b) Dodsai, India
D. M/s. Spie Capag, France	a) NKK, Japan b) Toyo Engg. Corp., Japan
E. M/s. TCIL, India	a) ECIL, India b) ITI, India

(b) Out of the five bids as above, the bid submitted by the Consortium led by M/s. TCIL was only for the tele-communication/tele-supervisory system; as this bid was incomplete, it was not evaluated. The other four bids had been evaluated on the basis of the amounts quoted by the bidders, taking into account the credit offers which accompanied the bids. On this basis, the offer made by the Spie Capag led Consortium was found to be the lowest in the overall analysis. The work was accordingly entrusted to the Consortium led by M/s. Spie Capag of France.

(c) and (d). In the course of evaluation of bids, certain objections had been raised by the competing bidders. These related mainly to the technical evaluation of the various bids, methodology for giving preference to indigenous content and treatment of deviations from tender conditions. These had been gone into by a Committee headed by the then Cabinet Secretary. The Committee found that the evaluation made by GAIL/EIL was in order; the Committee also observed that the best qualified bidder was the Consortium led by M/s. Spie Capag of France, as it was technically competent and also had made the lowest offer. No complaint regarding the decision to award the contract to the Spie Capag Consortium has been received after the final decision was taken in April 1986.

Vayudoot Service to Tourist Places in UP

66. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is proposed to link Soron, a tourist place in district Etah in Uttar Pradesh with Vayudoot service;

(b) if so, the steps taken by Government in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRIARIF MOHAMMAD KHAN): (a) No, Sir.

(b). Does not arise.

(c) Due to shortage of aircraft capacity, Vayudoot Limited is unable to airlink new stations.

[English]

Instrument Landing System at Dimapur Airport

67. SHRI SHIKIHO SEMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the daily Boeing services to Dimapur is not regular;

(b) if so, whether Union Government propose to instal the Instrument Landing System (ILS) at Dimapur Airport;

(c) if so, when; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRIARIF MOHAMMAD KHAN): (a) Indian Airlines used to operate a daily B-737 service on Calcutta-Gauhati-Dimapur sector. This service has been curtailed to four times a week effective from 5.3.1990 due to non-operation of Airbus-320 fleet.

(b) and (c). No, Sir.

(d) Installation of ILS will depend upon technical feasibility, availability of funds and provision of land etc. in the Eight Five Year Plan.